

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-122**  
704/252/ND/2018

**IN THE MATTER OF:**

M/s. FM Legal Circle Services Pvt. Ltd.

....APPELLANT

**SECTION**

**U/s 252**

**Order delivered on 06.01.2021**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**  
**MEMBER (JUDICIAL)**  
**NARENDER KUMAR BHOLA**  
**MEMBER (TECHNICAL)**

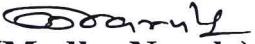
**PRESENT:**

For the Appellant :  
For the OL :  
For the RD :  
For the Intervener :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 23.03.2021.

  
**(Madhu Narula)**  
**Court Officer**